

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 638
TO BE ANSWERED ON FEBRUARY 4, 2021**

HOUSE TAX RELAXATION

NO. 638. SHRI HAJI FAZLUR REHMAN :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government have any scheme to provide rebate in the house tax for the population residing in backward and slum habitations in selected smart cities under the municipal corporation areas of the country;**
- (b) if so, the details thereof;**
- (c) whether funds allocated under Smart City Mission(SCM) for the development of smart wards in slums and backward habitations are being spent on developed wards in Saharanpur Municipal Corporation in Uttar Pradesh; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF
THE MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) & (b) : No, Sir. House Tax is a State Government/Urban Local Body subject and hence, no such scheme is envisaged at the level of Central Government.

(c) & (d) : Saharanpur Smart City Limited has informed that 21 wards have been selected for Area Based Development (ABD) under their Smart City Plan. Saharanpur Smart City is using available funds for retrofit developments of the area selected for ABD and certain pan city projects that impact the life of citizens across the city.

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